

(d) Such information is not maintained by the Union Government.

Hike in Price of Coal

*322 SHRI B.V. DESAI : Will the Minister of ENERGY be pleased to state :

(a) whether Government are considering another hike in the price of coal ;

(b) if so, whether the last revision was effected only twenty months ago ;

(c) if so, the main reasons for another hike in the price of coal ; and

(d) when a final decision in this regard is likely to be taken ?

THE MINISTER OF ENERGY (SHRI VASANT SATHE) : (a) to (d) The pit-head prices of coal which were last revised with effect from 8-1-1984 were due for revision from 1-4-1985. Coal India Limited has indicated the estimated cost of production for the year 1985-86, taking into account the increase in the cost of inputs, additional dearness allowances, bonus etc. No decision has been taken by the Government so far about the revision.

Reservation Policy in D.E.S.U.

3204. SHRI BANWARI LAL BAIRWA : Will the Minister of ENERGY be pleased to state :

(a) whether it is a fact that orders/directives issued by Government about reservation for Scheduled Castes/Scheduled Tribes in Government offices are not being implemented in Delhi Electric Supply Undertaking ;

(b) if so, the reasons therefor ; and

(c) the steps being taken in this regard ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARIF MOHAMMAD KHAN) : (a) No, Sir.

(b) and (c) Do not arise, in view of answer to part 'a' above.

Bio-Energy Development

3205. SHRI MANIK REDDY : Will the Minister of ENERGY be pleased to state :

(a) whether it is a fact that our Research and Development effort so far has been limited to bench-work in the field of bio-energy development as reported in the Financial Express of 26 and 27 October, 1985 ;

(b) whether it is a fact that our biogas technology is ancient and valueless ;

(c) whether our bio-mass processing technology is the same as in the olden times ; and

(d) whether failure to use alcohol (bio-energy sources or synthetic) in the fuels is a serious failure ?

THE MINISTER OF ENERGY (SHRI VASANT SATHE) : (a) No, Sir. A number of technologies relating to energy plantation, biomass gasification, solid and liquid fuel production are already at the stage of demonstration and extension in the field. R and D efforts are also continuing.

(b) No, Sir. The Biogas Plants are now increasing fairly rapidly and are being found very valuable to provide clean fuel and fertiliser and to reduce pressure on the forests for fuelwood. Furthermore, newer models have also been developed through R and D efforts.

(c) No, Sir. The processing of biomass for production of fuel or direct generation of energy covers a wide range of technologies, most of which have been developed only recently.

(d) No, Sir. India has developed the technology for the use of alcohol as fuel. However, higher value addition is obtained by use of alcohol as a chemical feed stock.

Import of Thermal Sets

3206. SHRI CHINTAMANI JENA : Will the Minister of ENERGY be pleased to state :

(a) whether thermal sets are being imported and whether any agreement has been made in this respect, if so, the country from which these are being imported and the annual expenditure incurred thereon ;

(b) whether thermal sets are being manufactured in the country ;

(c) if so, the name of the company and how they are functioning ; and

(d) the steps being taken to meet the demand of the thermal sets from indigenous production ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARIF MOHAMMAD KHAN) : (a) to (d) The primary reliance for procurement of power generating sets continues to be on the indigenous manufacturers. Import is resorted to only selectively and on merits, depending on the totality of circumstances.

Available details of imported thermal

power sets (Utilities only) out of sanctioned projects scheduled for commissioning during the Seventh Plan is shown in the statement below.

At present, thermal sets are being manufactured indigenously by the following two companies :-

1. Bharat Heavy Electricals Limited (Boiler and T.G.)
2. ACC-Babcock Limited (Boilers only.)

The performance of sets manufactured by these companies has been, by and large, satisfactory.

Statement

Statement showing name of thermal projects particularly of equipment imported and its capacity and country of import in respect of thermal power projects which are envisaged to be commissioned during VIIth Plan

| Sl. No. | Name of thermal Project | Capacity (MW) | Description of the main equipment | Name of the country from which being imported | Estimated cost of imported sets |
|---------|-------------------------|---------------|-----------------------------------|---|---------------------------------|
|---------|-------------------------|---------------|-----------------------------------|---|---------------------------------|

(A) THERMAL UNITS

I. National Thermal Power Corporation

| | | | | | |
|----|---------------|-----|---------------|------|---|
| 1. | Rihand Unit-1 | 500 | Boiler and TG | U.K. | £ 127234800 |
| | Unit-2 | 500 | -do- | -do- | |
| 2. | Vindhyachal | | | | |
| | Unit-1 | 210 | Boiler and TG | USSR | Rouble 251290000 (Lump Sum Contract) |
| | Unit-2 | 210 | -do- | -do- | |
| | Unit-3 | 210 | -do- | -do- | |
| | Unit-4 | 210 | -do- | -do- | |
| | Unit-5 | 210 | -do- | -do- | |
| | Unit-6 | 210 | -do- | -do- | |

II. Neyveli Lignite Corporation

Neyveli 2nd mine cut

| | | | | |
|--------|-----|--------|---------|------|
| Unit-1 | 210 | Boiler | Hungary | N.A. |
| Unit-2 | 210 | | | |
| Unit-3 | 210 | T.G. | Italy | |

III. Assam State Electricity Board

| | | | | |
|----------------|----|--------|-------|-----------------|
| Chandrapur Ext | 30 | Boiler | Japan | Rs. 5.60 crores |
|----------------|----|--------|-------|-----------------|

(B) GAS TURBINE UNITS**I. Assam State Elec. Board****1. Lakwa G.T.**

| | | | | |
|--------|----|-----------------|-------|---------------|
| Unit-4 | 15 | Gas Turbine set | Japan | Yen 448,28538 |
|--------|----|-----------------|-------|---------------|

II. Tripura**Baramura G.T.**

| | | | | |
|--------|---|-----------------|--------|------|
| Unit-1 | 5 | Gas Turbine set | France | N.A. |
| Unit-2 | 5 | -do- | -do- | |

III. Maharashtra State Elec. Board**1. Uran G.T.**

| | | | | |
|--------|-----|-----------------|--------------|------------------|
| Unit-8 | 108 | Gas Turbine set | West Germany | Rs. 17.06 crores |
|--------|-----|-----------------|--------------|------------------|

IV. Delhi Electric Supply Undertaking**Delhi GT'S**

| | | | | |
|--------|----|--------|--------|------------------|
| Unit-1 | 30 | GT Set | France | Rs. 62.78 crores |
| Unit-2 | 30 | -do- | -do- | |
| Unit-3 | 30 | -do- | -do- | |
| Unit-4 | 30 | -do- | -do- | |
| Unit-5 | 30 | -do- | -do- | |
| Unit-6 | 30 | -do- | -do- | |

GT—Gas Turbine.

Smuggling of Coal

3207. SHRI SIMON TIGGA : Will the Minister of ENERGY be pleased to state :

(a) whether Government are aware of flourishing parallel coal trade and smuggling of coal within the country ;

(b) if so, the details thereof ;

(c) the details of coal-smuggling caught at Sawang colliery and at Ramgarh Central in Coalfields Limited ; and

(d) the action taken against the guilty persons ?

THE MINISTER OF ENERGY
(SHRI VASANT SATHE) : (a) and

(b) The Government have no information of any large scale smuggling of coal from the collieries in the country. However, effective steps in cooperation with the State Government authorities are being taken for quite some time now to check theft/pilferage of coal. These steps, inter-alia are :—

(i) Carrying out surprise checks ;

(ii) Detection through flying squads consisting of Police, watch and ward staff of the Coal Companies and Central Industrial Security Force personnel ;

(iii) Cancellation of licences of private coal depots within a radius of 8 kms by Dist. Authorities.